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Title: Need to speed up implementation of MPLADS projects in Dharmapuri district of Tamil Nadu.

SHRI R. THAMARAISELVAN (DHARMAPURI): The district administration of Dharmapuri, Tamil Nadu is reluctant to implement the projects recommended under MPLADS. In many cases, the administrative sanctions for the recommended projects are unduly delayed. In many cases the works which had begun earlier have been abandoned due to undue pressure. The district administration is not following the protocol provided under the MPLADS. The district administration has not taken any action to provide an office for the member of Parliament within the premises of district collectorate. Therefore, I urge upon the Government to take appropriate action in this regard and give directions to the State Government to take up the works recommended under MPLADS without any delay and complete the same at the earliest.